

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

13. CP 060/00064/2015 & MA 060/00304/2015 IN OA No.
060/00339/2014

Varinder Kumar Versus R.K. Mathure & Ors.

19.03.2015

Present: Sh: Raj Kumar Sharma, counsel for the petitioner.

1. Inter alia contends that vide order dated 22.12.2014, the matter was remitted back to the respondents and they were directed to consider the case of the petitioner for grant of similar benefit in terms of the judgment relied upon by the petitioner, within a period of 60 days from the date of receipt of certified copy of the said order. However, the respondents have not complied with the direction of this Tribunal.
2. Issue notice to respondents no. 2 & 3, at this stage.
3. List on 22.04.2015.



(DR. BRAHM A. AGRAWAL)
MEMBER (J)



(UDAY KUMAR VARMA)
MEMBER (A)

*Order issued on
26/3/15 and annexed hereto*

BABU RAM

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

**21. CP 060/00064/2015 & MA 060/00304/2015 in O.A. No.
060/00339/2014**

(Varinder Kumar Vs. R.K. Mathur & Ors.)

25.05.2015

Present: Sh. Parveen Kumar, proxy counsel for the petitioner.
Sh. Vinod Arya, counsel for the respondents.

1. Learned counsel for the respondents seeks and is granted further three weeks time to file compliance affidavit on the basis of the instructions received from the concerned quarter that the authorities will implement the order.
2. List on 20.07.2015.

Uk

**(UDAY KUMAR VARMA)
MEMBER (A)**

J

**(SANJEEV KAUSHIK)
MEMBER (J)**

'jk'

Response awaited



14/7

BABU RAM

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**29. C.P.060/00064/2015 &
M.A.060/00304/2015 IN
O.A. No.060/00339/2014**

(VARINDER KUMAR Vs. R.K. MATHUR & ORS.)

20.07.2015

Present: Sh. R.K. Sharma, counsel for the petitioner
Sh. Vinod K. Arya, counsel for the respondents.

1. Learned counsel for the respondents seeks further time to have instructions from the concerned department with regard to objection raised by learned counsel for the petitioner that benefit is to be granted after furnishing of an undertaking/indemnity bond by the petitioner to the satisfaction of the concerned department.
2. List on 21.08.2015.

Uk
(UDAY KUMAR VARMA)
MEMBER (A)

S
(SANJEEV KAUSHIK)
MEMBER (J)

'kr'

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

16. CP 060/00064/2015 & MA 060/00304/2015 IN OA No.
060/00339/2014

(Varinder Kumar Vs. R.K. Mathur & Ors.)

21.08.2015

Present: Sh. R.K. Sharma, counsel for the petitioner.
Sh. V.K. Arya, counsel for the respondents.

1. Heard.
2. Learned counsel for the respondents very fairly submitted that some payment has been made to the petitioner via E-Banking and with regard to revised PPO, the authorities may be granted further two weeks time to do the needful. Granted.
3. As prayed, list on 14.09.2015.

AS —
(RAJWANT SANDHU)
MEMBER (A)

JK
(SANJEEV KAUSHIK)
MEMBER (J)

'jk'

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH**

11.CP 060/00064/2015 &

MA 060/00304/2015 in

in O.A. NO.060/00339/2014

Varinder Kumar Vs. R.K. Mathur & Others

14.09.2015

Present: Mr. R.K. Sharma, counsel for the petitioner

Mr. Vinod Arya, counsel for the respondents

1. Learned counsel for the respondents has placed on record a letter dated 26.08.2015 whereby the speaking order dated 16.07.2015, passed by the respondents, has been modified and the conditional clause has been removed.
2. The compliance of orders dated 22.12.2014 has been made and hence the CP has become infructuous and stands dismissed as such.
3. Notices stand discharged.

Pr
(DR. BRAHM A. AGRAWAL)

MEMBER (J)

'mw'

Uk
(UDAY KUMAR VARMA)

MEMBER (A)

13. CP060/000647/2015 &

MA060/00304/2015 in

O.A. No. 060/00339/2014

Varinder Kumar Vs. R.K. Mathur & Others

22.04.2015

Present: Mr. Raj Kumar Sharma, counsel for the petitioner

Mr. Vinod Arya, counsel for the respondents

1. Learned counsel for the respondents seeks and is granted four weeks time to file response to the CP.
2. List on 25.05.2015.


(UDAY KUMAR VARMA)

MEMBER (A)


(SANJEEV KAUSHIK)

MEMBER (J)

'mw'

WPS not fles. P?


2015

BABU RAM